

IN THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2020

Name of the High Court Benches	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl)	CIVIL	CRL.	(Civ+Crl)	CIVIL	CRL.	(Civ+Crl)
Principal Seat	28129	6994	35123	8015	1274	9289	4949	895	5844	31195	7373	38568
Kohima	409	40	449	336	72	408	199	25	224	546	87	633
Aizawl	372	80	452	200	44	244	186	33	219	386	91	477
Itanagar	1042	177	1219	480	89	569	376	92	468	1146	174	1320
TOTAL	29952	7291	37243	9031	1479	10510	5710	1045	6755	33273	7725	40998

STATUS OF CASES IN TERMS OF PENDENCY
(As on 31st December)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2020	5894	7796	14204	3301	976	1688	3287	1422
2020	227	50	165	23	127	09	27	05
2020	124	34	110	35	114	22	38	-
2020	284	48	318	66	445	61	96	02
Total	6529	7928	14797	3425	1662	1780	3448	1429


N.B:- Excluding Misc. Cases/I.A. & B.A.

Strength of Judges
(As on 31st December)

Sanctioned Strength	Working strength	Vacancy
24 (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	21	03

Bifurcation of Pending cases* (As on 31st December)

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
Principal Seat	21837	9358	5161	2212	26998	11570
Kohima	382	164	61	26	443	190
Aizawl	270	116	64	27	334	143
Itanagar	802	344	122	52	924	396
TOTAL	23291	9982	5408	2317	28699	12299


26/12/2021
Administrative Officer, (Judl.)
Statement Section

THE GAUAHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)


INSTITUTION, DISPOSAL AND PENDENCY OF CASES FOR THE YEAR 2020
(SUBORDINATE COURTS)

Name of the State/UT	2020	Cases brought forward from the previous Year			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the Year (Nos.)		
		Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
ASSAM		71629	229811	301440	26918	126969	153887	18637	75937	94574	80793*	279960*	360753
NAGALAND		1302	2059	3361	1145	2188	3333	835	1653	2488	1581*	2625*	4206
MIZORAM		2624	3949	6573	4742	6547	11289	4780	6744	11524	2586	3752	6338
ARUNACHAL PRADESH		1863	9188	11051	1422	4322	5744	1057	3087	4144	2228	10423	12651

*After physical verification, Pendency at the end of the year has been corrected.

STRENGTH OF JUDICIAL OFFICERS

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	466	412	54
NAGALAND	33	26	07
MIZORAM	64	43	21
ARUNACHAL PRADESH	41	32	09


26/2/2024
Administrative Officer (Judl.)
Statement Section